

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. OA 806 of 96

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman

Hon'ble Mr. B.P. Singh, Administrative Member

S. C. HALDAR

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr. P.K. Arora, counsel

Heard on : 12. 4.99

Order on : 12.4.99

O R D E R

S.N. Mallick, VC

None appears for the petitioner even at the second call at 2.40 P.M. Mr. P.K. Arora, counsel appears for the respondents. The application is dismissed for default. No order as to costs.

27/4/99  
MEMBER (A)

  
VICE-CHAIRMAN

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